

SHRI NATH PAI : The Labour Minister may be persuaded to make a statement at least.

श्री अटल बिहारी वाजपेयी (बलरामपुर) : खबर आयी है कि गवर्नमेंट ऐजूडीकेशन के लिये तैयार हो गयी है एल० आई० सी० के मामले में ।

MR. SPEAKER : I do not know anything. I cannot answer, unfortunately.

श्री अटल बिहारी वाजपेयी : तो उनको बयान देने दीजिये ।

SHRI S. M. BANERJEE (Kanpur) : Sir, I want to bring forward one matter. Yesterday and also the day before yesterday, all of us partially belonging to the various political parties pointed out that there was going to be a strike threatened by the LIC employees on the 5th December; no mention of it is made in the statement.

MR. SPEAKER : Yesterday he could have gone to the Business Advisory Committee. Who prevented him to send somebody else there? You are raising it here now.

SHRI S. M. BANERJEE : We never wanted a discussion, because,—(Interruption)—let me speak; I want only one minute. The point is this. Let me read what has been reported in today's newspapers. Under the heading "LIC dispute for Tribunal", the paper says :

"The Union Government has referred to adjudication by a national industrial tribunal some of the demands made by employees of the Life Insurance Corporation of India."

It means that the Union Government have referred this matter to adjudication when the Parliament is in session. I request you and through you the Labour Minister one thing. The Labour Minister had not the courtesy to mention it here. I would request you to ask him to make a statement about it. That is one thing.

MR. SPEAKER : That is what Mr. Nath Pai also raised yesterday. Yesterday also you raised it and the hon. Minister was requested to communicate it to the Labour Minister.

SHRI S. M. BANERJEE : I realise your embarrassing position. When we tabled so many Calling Attention Notices, it has not been possible for you to take it up. This is another very important matter.

There is no Assembly in UP and we can raise the issues only here. The strike of the teachers has been banned there and the teachers are going to defy the ban. The strike is going to take place on the 2nd. The Education Minister has got all sympathy for the teachers, I know; let him make a statement to-day so that the strike may be averted.

There is another news item :

"PAC men entered the Lucknow University campus to-day on 'urgent calls' by the Vice-Chancellor and broke open hostel rooms, beat up students there and destroyed their property."

The Education Minister should make a statement on this also. I would request you to see that these statements are made—two by the Education Minister and one by the Labour Minister.

MR. SPEAKER : The Education Minister is here and he has been hearing you patiently.

12.41 hrs.

CORRECTION OF ANSWER TO S.Q. NO. 633 RE. CHINESE TRAINING GUERRILLAS IN NEFA

MR. SPEAKER : The hon. minister may lay it on the Table.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA) : Yes, Sir. I lay the statement on the Table.

STATEMENT

"In the replies given to some of the supplementaries arising out of the Starred Question No. 633 answered on 23rd August, 1968, in the Lok Sabha, it was stated that a few hundred families of ex-servicemen have already been settled there. I find that whereas active attempts are being made to re-

[Shri Vidya Charan Shukla]

settle ex-servicemen in NEFA, no ex-servicemen has yet actually been settled there so far."

12.42 hrs.

BUSINESS ADVISORY REPORT

Twenty-Fifth Report

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND COMMUNICA-
TIONS (DR. RAM SUBHAG SINGH) :
Sir, I beg to move :

"That this House do agree with the Twenty-fifth Report of the Business Advisory Committee presented to the House on the 28th November, 1968."

MR. SPEAKER : The question is :

"That this House do agree with the Twenty-fifth Report of the Business Advisory Committee presented to the 20th November, 1968."

The motion was adopted.

12.42½ hrs.

STATE AGRICULTURAL CREDIT CORPORATIONS BILL—Contd.

MR. SPEAKER : House will now resume further discussion on the State Agricultural Credit Corporations Bill. Shri Randbir Singh may continue his speech. He has already taken 11 minutes.

श्री रणधीर सिंह (रोहतक) : अध्यक्ष महोदय, कल इस बिल पर बोलते हुए मैंने प्रश्न किया था कि किसान देश का भ्रन्तदाता है और किसान इस देश के 55 करोड़ लोगों का भगवान है। अगर हर रोज पार्लमेंट उस भगवान की जय बोलकर, किसान का नाम लेकर अपने काम को शुरू करे तो देश के लिए यह एक नेमत की बात होगी।

12.43 hrs.

[Mr. Deputy-Speaker in the Chair]

हफ्तकिश्वर जिससे हो तसकीर बे-तेगो-तफंग, तू अगर समझे तो तेरे पास वह तूफां भी है। तू ही नादान चन्द कलियों पर मतानत कर गयी, वर्ना गुलशन में इलाजे-तंगी-ए-दामां भी है। उठो मेरे दुनिया के गरीबों को जगा दो, काखे उमरा के दरो-दीवार हिला दो।

जिस खेत से देहकान को मयस्सर न हो रोजी, उस खेत के हर खोशा-ए-गन्दुम को जला दो।।

डिप्टी स्पीकर महोदय, यह मेरी भ्रजं नहीं है। यह कोई तरन्नुम या शायरी नहीं है बल्कि एक इनकलाब का नारा है जो कि रणधीर सिंह ने नहीं, शायरे मशिरक मौलाना इकबाल ने ग्राज से 50 साल पहले किसान के लिए लगाया था। मैं कहना चाहता हूँ इन लीडरों से जिनकी चाहे लाल भंडी की लीडरी है, दीपक की लीडरी है, या सोशलिस्टों की भाल इंडिया रेल-वेमेन फेडरेशन की लीडरी है या हमारे भाई डी० एम० के० वालों की लीडरी है, इस सारे हिन्दुस्तान का काम किसान से ही चलता है। इस हाउस की जो रीनक है वह भी किसान की बदीलत है। वजीर, डिप्टी वजीर, मेम्बर और ये कारें, बंगले, एलाउन्स, ये बाबू और जो यहाँ बाजार की रीनक है, उस सब की जान किसान ही है। हिन्दुस्तान की जान किसान ही है और अगर किसान में खून नहीं, जान नहीं तो इस देश में भी जान नहीं। मैंने यह बात इसलिए कही कि इस हिन्दुस्तान की इमारत की जो बुनियाद है, उस बुनियाद को मजबूत बनाओ। इस देश की बेस इन्डस्ट्रीज नहीं हैं, इस देश की बेस एग्रीकल्चर है, किसान है। ये मुट्ठी भर चन्द लोग जो बार-बार कहा करते हैं कि इन्डस्ट्रीयलाइजेशन करो, इनको हिन्दुस्तान का पता नहीं है। पता नहीं हम लोग कहाँ चले जायेंगे? यह जो तीन हजार करोड़ रुपया लाख स्केल इन्डस्ट्रीज ऊपर बर्बाद कर दिया, उसके ऊपर सबा परसेन्ट का भी रिटर्न नहीं मिल रहा है। अगर यह तीन हजार करोड़ रुपया इस देश के